

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER : TCP/66/2016
NAME OF THE PETITIONER(S) : John Mathews & 3 others
NAME OF THE RESPONDENT(S) : Stanpro Pharmaceuticals Limited
UNDER SECTION : 111A & 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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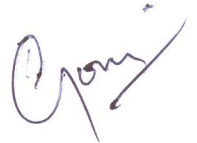
1. MR. HARISHANKAR MANI
E. ANANT MERATHIA

Counsel for Petitioners



2. GOWRI V
For Ramanji & Shankar.

PETITIONERS' CA/
RESPONDENTS



ORDER

Counsels representing both the parties are present. Counsel for respondents in CA-69/2016 submitted his argument in writing. Counsel for applicant sought time for filing his reply. Time extended at request. **Put up on 20.02.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)